

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1603
ANSWERED ON:03.08.2010
RELIEF TO FARMERS
Wankhede Shri Subhash Bapurao

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government proposes to provide relief package to the farmers including waiver of loans, distribution of free seeds for further cultivation to those farmers who have lost their entire crops in the flood;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)to(c): State Governments are primarily responsible for undertaking relief measures at ground level in the wake of natural calamities. Government of India supplements the efforts of the state governments by providing logistic and financial support.

Relief in the form of financial assistance under Calamity Relief Fund (CRF) and National Calamity Contingency Fund is admissible in the form of Agriculture Input Subsidy to the affected farmers in the wake of damage to the crops due to natural calamities including floods. Statement showing the allocation and releases of central share of Calamity Relief Fund (CRF) and funds released from National Calamity Contingency fund to various States including Uttar Pradesh and Bihar during the year 2009-10 is annexed.

The expenditure from CRF/NCCF is required to be incurred as per the items and norms approved by the Government of India. In addition, the farmers are also entitled for compensation under the National Agricultural Insurance Scheme under the Ministry of Agriculture, which is being implemented by the State Government.